

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 09.10.2020

NOTICE

Take notice that the following matter listed in the Court of Chairperson as item No. 17 at 12:00 Noon on 09.10.2020 will not be taken up. The next date of hearing is indicated below:

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App (AT) (Ins) No. 781 of 2019 Part Heard	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	09.10.2020	05.11.2020

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**